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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.702/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February 2018, 10.30 A.M

Name of the Company	AVI Polymers Ltd.-Vs-Hindustan Cable Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS Deepak Kumar Khaitan
Practising Company Secretary
2. CS Siddhi Dhandhania
Practising Company Secretary
3. CS Shreeta Singhania
Practising Company Secretary
4. CS Sonam Agarwal
Practising Company Secretary

Plaintiff
[Operational
Creditor]

Siddhi Dhandhania
07/02/18

Siddhi
7/2/18

Shreeta Singhania
7/2/18

Sonam Agarwal
7/2/18

1. Mr. Ishnu Saha, Sr. Adv
2. Mr. Rajarshi Datta, Adv
3. Ms. Shyantee Datta, Adv

Datta Adv
for the Respondents
7/2/18

ORDER

Ld. Pr. CS for the operational creditor and the Ld. Counsel for the corporate debtor is present.

Ld. Counsel for the corporate debtor sought leave for filing authenticated Vakalatnama on behalf of the corporate debtor. He, however, submits that the authorisation is to be submitted within 2 days and sought leave for curing the defect, if any, in the reply affidavit already filed on 09/01/2018.

List it on 26/02/2018.

Sd

(Jinan K.R.)
Member (J)